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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

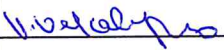
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.SIVA PRASAD	ADVOCATE	9948352066	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Venkateswara Rao (R8) 600251	ADVOCATE	9849623855	

Heard Mr.K.V.Siva Prasad, learned counsel for the Petitioner and Mr.V.Venkateswara Rao, learned counsel for the Respondent No.8.

Post the case on 11.12.2017.



Member (Technical)



Member (Judicial)